

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 180 of 2013**

**Dated : 24<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Uttarakhand Power Corporation Ltd. ...Appellant(s)**

**Versus.**

**Uttarakhand Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) :	Mr. Amit Kapur Mr. Vishal Anand Mr. Gaurav Dudeja
Counsel for the Respondent(s):	Mr. Buddy A. Ranganadhan for R.1 Mr. M.L. Lahoty Mr. Paban K. Sharma Ms. Gargi Bhatta Bharali (in IA 303/13) Ms. Shally Bhasin Mr. Lakshmesh kumar Mr. Raghavendra Singh for Uttarkhand Asson. Mr. Mohit Kumar Gupta

**ORDER**

The learned counsel for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 15.11.2013 after serving copy on the other side.

Post the matter for hearing on **28.11.2013**. In the meantime, pleadings be completed.

**(Rakesh Nath)  
Technical Member**  
ts/pg

**(Justice M. Karpaga Vinayagam)  
Chairperson**